

IX. Monitoring and Evaluation

The expenditure on evaluation/monitoring of the fellowship programme shall be met out of the funds provided for this scheme. Award of SRF done after appropriate evaluation of performance in carrying out the research work by the candidate in the Junior Fellowship phase.

National Commission for persons with disabilities

1348. SHRIMATI SAROJINI HEMBRAM: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) Whether Government is going to formulate any new National Commission for the welfare of the persons with disabilities;

(b) whether at present any such Commission is functioning, if so, the details thereof; and

(c) if not, the Government's planning/proposal, if any, in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) The Rights of Persons with Disabilities Bill, 2014 introduced in Rajya Sabha on 7.02.2014 envisages establishment of National Commission for Persons with Disabilities.

(b) and (c) No Sir. However, in terms of the provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, the Government has appointed the Chief Commissioner for Persons with Disabilities to monitor the implementation of the provisions of the said Act and to take steps to safeguards the rights and facilities made available to persons with disabilities.

Misuse of scholarship amount

1349. SHRI SANJAY RAUT: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the amount disbursed and spent for providing scholarships to SC/ST communities for their upliftment during the last five years, category-wise;

(b) whether it is a fact that many educational institutes have misused the scholarship amount, if so, number of complaints received by Government during the last five years, State-wise; and

(c) the details of action taken by Government against such erring educational institutes in the country so far?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The details of the amount disbursed as Central Assistance for providing scholarships to SC/ST communities for their upliftment during the last five years are given in the Statement (*See* below). The amount disbursed is utilized and unspent balance, if any, is adjusted in the succeeding year before the release of funds for the year.

(b) and (c) No such complaint regarding misuse of funds by educational institute has been reported to the Government during the last five years.

Statement*Details of amount disbursed for providing Scholarship to SC/ST during last five years*

Sl.No.	Name of Scheme	2010-11		2011-12		2012-13		2013-14		2014-15	
		SC	ST	SC	ST	SC	ST	SC	ST	SC	ST
1.	Post-Matric Scholarship	209720.83	55603.00	271134.44	86565.00	165464.78	73074.00	215349.54	748.39	196337.63	**105957.00
2.	Pre-Matric Scholarship for SC student studying Classes IX and X	*	*	*	*	93136.82	11173.00	54653.11	21943.00	51403.34	
3..	Scheme of Upgradation of Merit	289.43	60.00	290.74	197.00	196.98	32.00	438.43	06.00	285.84	

* The Scheme has been introduced *w.e.f.* 01.07.2012

*** Funds have been released under Umbrella Scheme for ST children for the Scheme of PMS-ST/Book and Upgradation of Merit of ST students Pre-Matric Scholarship for ST students studying Classes IX and Hostels for ST Girls and Boys/Vocational Training Centres in Tribal Areas/Scheme of Institute of Excellence and Top Class Education